

[Under Regulation 14 of the Insolvency and Bankruptcy of India
(Voluntary Liquidation Process) Regulations, 2017]

RELEVANT PARTICULARS

1.	Name of Corporate Person	Auto Motive Power Mobility Private Limited
2.	Date of Incorporation of Corporate Person	07 October 2019
3.	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U31909KA2019FTC128545
5.	Address of the registered office and principal office (if any) of corporate person	Unit No: 2201, 22nd Floor, Brigade Gateway World Trade Centre, Malleshwaram, Bangalore- 560055
6.	Liquidation commencement date of corporate person	18 September 2024
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Venkataraman Jayagopal Address : E-003, Victoria Haven, Patel Ram Reddy Road, Domlur 1st stage, Bangalore-560071 Email: ampowerv@gmail.com / gopal_venus@hotmail.com Ph. No.: 9341240595 Reg No: IBB/IPA-002/IP-N00574/2017-2018/11741 AFA: AA2/11741/02/061124/202972 AFA valid up to: 06 November 2024
8.	Last date for submission of claims	18 October 2024

Date: 23-09-2024
Place: Bangalore

VENKATARA
MAN
JAYAGOPAL

